

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Cont.A 6 of 2020 in TP 45-A 2016(CA 232 of 2013) with TP 45-B of 2016(CA 189 of 2014) with
TP 45-C of 2016(CA 263 of 2014) with TP 45 of 2016(CP 73 of 2013)

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2021**

Name of the Company: Mr Girdhar Viramgama & Ors
V/s
Balaji Embroidery Pvt Ltd

Section: 397-398 of Companies Act/Cont. Petition 425 of Co. Act, 2013

ORDER

Learned PCS Mr. Dhiren Dave appeared for the Applicant.

Learned Counsel Mr. A. S. Dave appeared for the Respondent.

There appears no urgency in the matter.

The matter stands adjourned to 03.03.2021 for further consideration.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 17th day of February, 2021.